## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 945/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Mascot Capital & Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

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**COMMON ORDER** 

C.S.P. No. 944/230-232/NCLT/MB/MAH/2017 C.S.P. No. 945/230-232/NCLT/MB/MAH/2017

C.S.P. No. 946/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.

3. Adjourned to **05.01.2018** for further hearing.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

01.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)